that the shipping companies discharge their liability—at least companies which have their offices in India?

(No reply.)

Dr. Shrimati SEETA PARMA-NAND: The Prime Minister said that the responsibility for taking persons was that of the shipping company. May I know, Sir, bore the expenses for bringing them back to India by air from England?

SHRT **JAWAHARLAL** NEHRU: The United Kingdom Government.

SHRI BHUPESH GUPTA: What about my question?

Mr. CHAIRMAN: No answer to your question.

DR. A. N. BOSE: Is it a fact that because of this racket in false passports, genuine passport-holders from India are finding great difficulties while landing in foreign countries and, if so, whether any steps being taken to relieve them of this difficulty.

JAWAHARLAL NEHRU: Shri This is a fact that some genuine passport-holders have been looked upon with suspicion by the countries-I mean France, Italy, etc.because of this and we are trying to prevent that from happening. only way to do it is to stop these people going with false passports.

SHRI BHUPESH GUPTA: The hon. Prime Minister has said that the authorities have Italian into custody such Indians and that the shipping companies evidently are not discharging their responsibility. May I know, Sir, what would happen to these Indians in such a case and whether we have any other remedy for getting them out?

JAWAHARLAL NEHRU: I cannot say immediately what will happen, but I suppose the Italian law will take its course.

Mr. CHAIRMAN: The questions 1 are over.

to Questions

WRITTEN ANSWERS TO QUESTIONS

EMPLOYEES OF THE EMPLOYEES' STATE INSURANCE CORPORATION

*125. SHRI T. S. PATTABIRAMAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of employees suspended or dismissed or services were terminated in the year 1958 in the Madras, Bombay and Calcutta regions of the Employees' State Insurance Corporation; and
- (b) whether any transfers were made for trade union activities?

THE DEPUTY MINISTER OF LABOUR (Shri ABID ALI): (a) Suspended—Nine. Dismissed—Nil. Service terminated or removed from service-Seven.

(b) No.

INDIA'S TEAM FOR DAVIS CUP TOURNA-MENT

- Shri *131. M. BASAVAPUN-NAIAH: Will the PRIME MINISTER be pleased to refer to the answer given to Starred Question No. 614 in the Rajya Sabha on the 8th September, 1959 and state:
- whether Government have received the report from the Indian Embassy in Washington about the indifference shown to the Indian team which participated in the Davis Cup Tournament; and
 - (b) if so, what is the report?

THE DEPUTY MINISTER EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) A statement giving all facts is being placed on the Table of the House.